

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 16**  
**435/241- 242/PB/2018**

**IN THE MATTER OF:**

Ratika ... Petitioner/Applicant  
v.  
Enovus Healthcare Pvt.Ltd. ... Respondent

**Order Under Section 241-242 of the Companies Act, 2013**

**Order delivered on 18.05.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (T)**

**(HEARING THROUGH PHYSICAL MODE AND VC)**

**PRESENT:**

For the Petitioner : Mr. Sameer Abhyankar, Adv.  
For the Respondent : None

**ORDER**

**CA-165/2020**

Ld. Counsel Mr. Sameer Abhyankar appeared on behalf of the Petitioner but on the previous occasion he was absent.

Today, none appeared for the Respondent(s).

At the request, list the matter for a physical hearing on **24.08.2023.**

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(SH. ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**